

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).4248/2024

(Arising out of impugned final judgment and order dated 06-02-2024 in DC No.2/2023 passed by the Hon'ble Election Commission Of India)

SHARAD PAWAR

Petitioner(s)

VERSUS

AJIT ANANTRAO PAWAR & ANR.

Respondent(s)

(IA No. 41306/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 41304/2024 - EXEMPTION FROM FILING O.T., IA No.60685/2024 - GRANT OF INTERIM RELIEF, IA No. 41300/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.65030/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 64169/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 44272/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.41302/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES IA No. 69492/2024 - REJOINDER)

WITH

SLP(C) No. 11820/2024 (XIV)

(IA No.120795/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.120796/2024-EXEMPTION FROM FILING O.T. and IA No.120794/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 25-09-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Dr. Abishek Manu Singhvi, Sr. Adv.
Mr. Muhammad Ali Khan, Adv.
Mr. Pranjal Agarwal, Adv.
Mr. Amit Bhandari, Adv.
Mr. Omar Hoda, Adv.
Mr. Eesha Bakshi, Adv.
Mr. Uday Bhatia, Adv.
Mr. Kamran Khan, Adv.
Mr. Arjun Sharma, Adv.
Ms. Priyansha Sharma, Adv.
Mr. Abishek Jebaraj, AOR
Ms. A Reyna Shruti, Adv.
Mr. D.P. Singh, Adv.

For Respondent(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Abhikalp Pratap Singh, AOR
Ms. Devanshi Singh, Adv.
Mr. Shrirang Varma, Adv.
Mr. Kartikey, Adv.
Mr. Dhruv Sharma, Adv.
Ms. Ira Mahajan, Adv.
Ms. Gayatri Agrawal, Adv.
Ms. Shambhavi Singh, Adv.

Mr. Ankit Agarwal, AOR
Ms. Viyushti Rawat, Adv.
Mr. Ashish Shukla, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Post these matters on 01.10.2024 (NMD).

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR